

NOTICE

In view of the complete lock down throughout the country for a period of 21 days from the midnight of 24.03.2020 on account of the outbreak of Coronavirus (Covid-19), and in view of the proceedings of the Hon'ble High Court suspending of work in subordinate courts in the state of Telangana all the cases of all the courts in the unit of Ranga Reddy District from 30.03.2020 are automatically en-block posted to next working day after one month as listed below.

Criminal Cases

Sl. No.	Present Posting Date	Next posting date
01	30.03.2020	30.04.2020
02	31.03.2020	01.05.2020
03	01.04.2020	04.05.2020
04	03.04.2020	05.05.2020
05	06.04.2020	06.05.2020
06	07.04.2020	07.05.2020
07	08.04.2020	08.05.2020
08	09.04.2020	11.05.2020
09	13.04.2020	12.05.2020

Civil Cases

Sl. No.	Present Posting Date	Next posting date
01	30.03.2020	30.04.2020
02	31.03.2020	01.05.2020
03	01.04.2020	08.06.2020
04	03.04.2020	09.06.2020
05	06.04.2020	10.06.2020
06	07.04.2020	11.06.2020
07	08.04.2020	12.06.2020
08	09.04.2020	15.06.2020
09	13.04.2020	16.06.2020

Sd/-
PDJ